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- \* IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 10977/2021 & CM APPL. 33824/2021 (for ex-parte ad-interim stay)

AAS MOHD @ ASHU

..... Petitioner

Through: None

versus

## NEW DELHI MUNICIPAL COUNCIL (NDMC) & ORS.

..... Respondents

Through: Mr. Akshay Verma, Advocate for

NDMC.

Mr. Divyam Nandrajog, Panel Counsel along with Mr. Jatin Dua, Advocate for GNCTD/R-2 & R-4.

**CORAM:** 

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE ANISH DAYAL

> ORDER 09.08.2023

**%** 

The Hon'ble Division Bench has not assembled today.

Re-notify on 02.11.2023.

**BY ORDER** 

(COURT MASTER)

**AUGUST 09, 2023/rs** 

Click here to check corrigendum, if any

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